

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/167/2017
NAME OF THE PETITIONER(S) : GRAIN TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	ANTHONY EDGAR	CHARTERED ACCOUNTANT	Anthony
	B. Sarathbabu Advocate	Representing Counsel for RoC, Chennai	B. Sarathbabu

ORDER

Representative for the Applicant present. Counsel for RoC also present. **Reserved for order.**

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MEMBER (JUDICIAL)